## O.A. No. 557/89

K.A. MATHAI & ANOTHER VS. CHIEF ENGINEER MES & OTHERS

## SPM & AVH

Shri OV Radhakrishnan-for applicant.

Since the relief sought here is related to the C.C.P.No.18/89 being taken up on 28.9.89, list with that CCP on 28.9.89.

28.09,89. Mr. OV Radhakishnan Mr. K. Kenthikeye Penicler - Acasc.

Sporlavy.

Heard the learned Counsel for both the parties. Since the learned coursel for the applicant wishes to with draw the applications in view of the order passed today on CCP. 18789 we close this application as withdrawn.